प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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Press Release: 2021-2022/1031



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October 12, 2021

Seven NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	M/s Pramanand Commercial Private Limited	Lower ground floor, Hindustan Times House 18-20, Kasturba Gandhi Marg, New Delhi-110001 IN	B-14.03328	January 05, 2016	July 06, 2021
2	M/s Amandeep Transport and Leasing India Limited	Kothi no. 1, Gaushalla Road, Sunam, Distt. Sangrur, Punjab - 148028	06.00105	May 02, 1998	July 19, 2021
3	M/s CLSA India Finance Private Limited	Office No. 702, Dalamal House, 206, Jamnalal Bajaj Marg, Nariman Point, Mumbai- 400021	N-13.02366	October 10, 2019	July 19, 2021
4	M/s Subhadra Investments Private Limited	Plot # 8-3-214/21, Srinivasa Nagar Colony (West), Ameerpet, Hyderabad, Telangana – 500 038	B-09.00264	August 14, 2000	July 23, 2021
5	M/s Helios Finserve Private Limited	B1-604, Marathon Next Gen Compound, Off G. K. Marg, Lower Parel (W) Mumbai-400013	N-13.02239	May 16, 2018	August 05, 2021
6	M/s Altico Capital India Limited	21, 2 nd Floor, 5 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East), Mumbai- 400051	N-13.01777	January 04, 2018	August 13, 2021
7	M/s GPL Finance Limited	113/216-B, Swaroop Nagar, Kanpur, Uttar Pradesh-208002	B-12.00053	February 27, 1998	September 24, 2021

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Yogesh Dayal) Chief General Manager